

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4500/2020

(Arising out of impugned final judgment and order dated 06-03-2020 in HCWP No. 1045/2019 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AMIT JANI

Respondent(s)

Date : 22-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Pradeep Misra, AOR

Mr. Suraj Singh, Adv.

Mr. Abhitosh pratap Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List this matter tomorrow i.e. 23rd February,
2021,

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

